

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/28/9/AMR/2023		9 of IBC	M/s. Zyna Medtech Private Limited Vs. M/s. Andhra Pradesh Medtech Zone Limited

ORDER

Present: Mr. S. Ravi, Ld. Sr. Counsel for the OC.

Mr. Sricharan Telaprolu, Ld. Counsel for the CD.

Pleadings are completed. At the request of Ld. Counsel for the CD, for hearing, list the matter on 04.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)